

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**Cr. Revision No. 17 of 2012 with Cr. Revision No. 77 of 2012 with
Cr. Revision No. 78 of 2012,**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

/22.04.2021

1. Nobody appears on behalf of the parties.
2. Post these cases on 29.04.2021.

(Anubha Rawat Choudhary, J.)

Binit/